

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1065
ANSWERED ON:29.11.2012
COMPENSATION TO PUNJAB
Gulshan Smt. Paramjit Kaur

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Punjab provides 24hrs. uninterrupted electricity to the Border Security Force to maintain international border in Punjab;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to provide additional supply of electricity to the State Government in lieu of power consumed at the border; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : The State Government of Punjab had, in September, 2009 reported that Punjab State Electricity Board (PSEB) has been supplying 380 MW power from its own to the Border Security Force (BSF) to man International Border and requested for additional allocation from unallocated power of Central Generating Stations (CGSs) to compensate PSEB.

Electricity being a concurrent subject, responsibility for supply of electricity to different areas/categories in a State for meeting the requirement lies with the concerned State Government/State Power Utilities. Government of India only supplements the efforts of State Government by commissioning power generation projects through Central Public Sector Undertakings from which allocation of firm as well as allocation of unallocated power is made. The quantum of unallocated power in the CGSs is limited and as possible therein, maximum possible assistance has been given to Punjab from unallocated power of CGSs during the summer season for agricultural purposes. As on 19th November, 2012, Punjab has total allocation of 2073-2143 MW from Central Generating Stations.